

(e) whether non-preservation and maintenance of HOR is a boon for corrupt officials who confirm the tickets as per their choice and not according to needs; and

(f) whether an enquiry would be conducted and fresh guidelines would be issued?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) and (b) Yes, Sir. As per instructions issued in April, 1998 the requisitions pertaining to release of emergency quota are to be preserved for a period of at least three months from the date of journey.

(c) No, Sir.

(d) Does not arise.

(e) and (f) Do not arise, since records are preserved.

Construction of new railway lines

*391. SHRI KANJIBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the State Government of Gujarat has submitted a proposal for construction of new railway lines namely, Dhrangadhra-Santalpur, Palanpur-Ambaji-Abu Road, Dhanera-Goradu, Nadiad-Dholka and Tharad-Vas-Suigam border; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) and (b) As per available records, no such proposal has been received from the State Government of Gujarat.

School buildings occupied by security forces in Jharkhand

*392. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in the wake of Green Hunt Military Operation in Jharkhand, the forces have occupied some schools in Jharkhand;

(b) if so, how many school buildings have been taken over by the CRPF in Jharkhand on a permanent basis and how many school buildings on an 'off-and-on' basis; and

(c) whether this has denied the children in Jharkhand the right to education apart from mid-day-meal which is the only full meal most children get?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Government of Jharkhand has reported that four elementary school buildings are being used by Central Reserve Police Force (CRPF) and para military forces.

(c) The State Government has reported that it has started the process of having the school buildings vacated by the forces. It has also reported that alternative arrangements have been made to run classes in the vicinity of the schools, and that the children are getting mid-day-meal.

Survey of Bhopal gas tragedy

*393. SHRI ISHWAR SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the only comprehensive survey of Bhopal Gas Tragedy victims undertaken by the Tata Institute of Social Sciences (TISS), two-and-half decades ago, is now untraceable;

(b) whether the survey, commenced just two weeks after the gas leak in 1984, involved a total of 478 students, 41 faculty members and 13 staff members covering more than 25,250 households in the vicinity of the gas plant and it was conducted over a period of 6 weeks; and

(c) whether the survey was funded by Sir Dorabji Tata Trust, since the then State Government refused to sponsor or finance it?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Yes, Sir. The Government of Madhya Pradesh has informed that the survey was conducted 26 years back and the relevant documents are not readily available.

Quality of higher education

*394. SHRI SABIR ALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: